## GOVERNMENT OF INDIA MINISTRY OFLABOUR AND EMPLOYMENT RAJYA SABHA QUESTION NO21.04.2010 ANSWERED ON BONDED LABOUR AND CHILD LABOUR .

2853

Shri Rama Chandra Khuntia

Will the Minister of COALLABOUR AND EMPLOYMENT be pleased to state :-

(a) whether Government is aware that inspite of the various efforts of Government and observation of Hon`ble Supreme Court child labour and bonded labour are still existing in India; and

(b) if so, the number of bonded labour and number of child labour working in India as on 31st December, 2009, State-wise?

## ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT

(SHRI HARISH RAWAT)

(a): Yes, Sir.

(b): The authentic data on child labour is generated during the decennial Census conducted by the Registrar General of India. The last census conducted in 2001, according to which, the number of child labour in the country was 1.26 crore and year wise data is not maintained. As per the information available, 2,88,462 bonded labourers have been identified and released upto 31.03.2010. State-wise details of child labour as per 2001 Census and bonded labour upto 31.03.2010 are annexed.